

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p>Date of Order : 15.02.2012 OA No. 166 of 2010 - Harendra Kumar Sharma Vs. Union of India and Ors.</p> <p>Mr. J.K.Mishra, Advocate, present for the applicant. Mr. Salil Trivedi, Advocate, present for the respondents.</p> <p>The learned counsel for the respondents submits a copy of the Office Order for redeployment passed by the respondents on 26.12.2011, and submits that with the passing of this order this OA becomes infructuous, since the main grievance of the applicant now stands redressed by the respondents themselves through this Office Order. The learned counsel for the applicant concedes that the grievance of the applicant stands fulfilled, and that the OA has now become infructuous. Therefore the OA is dismissed as having become infructuous.</p> <p><i>V. Ajay Kumar</i> (V.Ajay Kumar) JM</p> <p><i>Sudhir Kumar</i> (Sudhir Kumar) AM</p>